IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 4671 of 2021

Prakash Chandra Yadav … Petitioner

Versus

The State of Jharkhand … Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mrs. J. Mazumdar, Advocate
For the State : Mr. P.D. Agrawal, Spl. P.P.

Order No.03 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner submits that she does not want to press this anticipatory bail application.

Accordingly, this anticipatory bail application is rejected as not pressed.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/